Annexure
Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: Atharva Metals Private Limited Date of commencement of liquidation: 12.06.2023(received on 22.06.2023); List of stakeholders as on: 22.08.20223

(Amount in ₹)

Sl. No.	Category of stakeholders	Summary of received	f claims	Summary admitted	of claims	Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remark, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs				30391				NA	
2	Liquidation costs incurred till date				30391				NA	
3	Secured financial creditors	0	0	0					1	
4	Unsecured financial creditors	1	56311968	1	56311968				2	
5	Operational creditors (Workmen)	0	0						3	
6	Operational creditors (Employees)	0	0						4	
7	Operational creditors (Government Dues)	1	118020	1	118020				5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	37274304	4	37074304				6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0					7	
Total		6	93704292	6	93504292					

Name of the corporate debtor: atharva Metals Private Limited; Date of commencement of liquidation: 12.06.2023 (Received on 22.06.2023).; List of stakeholders as on: 22.08.2023.....

List of secured financial creditors

(Amount in ₹)

_															
Sl. No	Name of creditor	Details of cla	aim received			Deta	ils of claim admitte	ed				Amount of any		Amount of claim under	Remarks, if any
140		Date of receipt	I	Amount of claim a dmitted	claim	covered by security	security interest		covered by	% share in	claim	m mutual dues, that may be set off	rejected	verification	
				0	0										

Annexure-2

Name of the corporate debtor: Atharva Metals Private limited; Date of commencement of liquidation: 12.06.2023(Received on 22.06.2023); List of stakeholders as on: 22.08.2023

List of unsecured financial creditors

(Amount in ₹)

Sl.	Name of creditor	Details of claim re	ceived	1	Details of claim a		Amount of	Amount of a	Amount of	Amount of claim	Remarks, if any	
No								contingent claim	ny mutual	claim	under verification	i l
		Date of receipt	Amount	Amount of claim	Nature of claim	Amount	% share in	_	dues, that may	rejected		i l
			claimed	admitted		covered by	total amount		be set off	-		1
						guarantee	of					1
							claims					i l
							admitted					1
	The Greater Bombay Co-operative Bank	10.08.2023	56311968	56311968	CC & Loan o/s	56311968	60.22	0	0	0	0	i

Name of the corporate debtor: Atharva Metals Private Limited; Date of commencement of liquidation: 12.06.2023(Recived on 22.06.2023); List of stakeholders as on: 22.08.2023

List of operational creditors (Workmen) (Amount in

.mount in ₹)

Name of authorised	Name of workman	 of claim eived		Details of claim add	nitted		Amount of contingent	Amount of any	Amount of claim		Remarks, if any
representative, if any		Amount claimed	claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	of claim	% share in total amount of claims admitted		mutual dues, that may be set off	rejected	verification	
Nil											
	·										

Name of the corporate debtor: Atharva Metals Private Limited; Date of commencement of liquidation: 12.06.2023(received on 22.06.2023).; List of stakeholders as on: 22.08.2023

List of operational creditors (Employees)

(Amount in ₹)

Sl.	Name of	 Details of	f claim]	Details of claim admi	tted		Amount of			l	Remarks, if
		received	I	m . 1		lar . e	01 .	1 0			claim under	any
	representative, if	Date of	Amount	Total am	Amount of claim	Nature of claim	% share in	claim	mutual	rejected	verification	
	any	receipt	claimed	ount of	for the period of	total amount		dues, that				
				claim	twelve months		of claims		may be set			
				admitted	preceding the		admitted		off			
					liquidation commencement							
					date							
	NIL											

Name of the corporate debtor:atharva Metals Private Limted; Date of commencement of liquidation: 12.06.2023(Received on 22.06.2023); List of stakeholders as on: 22.08.2023

List of operational creditors (Government Dues)

(Amount in ₹)

S	 Details of Claima	nt	Details of claim received		Details of clair	n admitted			Amount of contingent			Amount of claim under	Remarks,	
	Department	Government	r		Amount of claim admitted	Nature of claim	covered by lien or	(Yes/No)	% share in			rejected	verification	
	Income Tax Department	Central	06.07.2023	118020	118020	Demand for AY20-21	0	No	0.13	0	0	0	0	0
F														

Annexure-6

Name of the corporate debtor:atharva Metals Private Limited; Date of commencement of liquidation:12.06.2023(Received on 22.06.2023).; List of stakeholders as on:22.08.2023

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ?)

- 1	l. lo.	Name of creditor	Details of o	laim		Details of claim admitt	ed							An of a		Amount	l	Remarks, if		
r	NO.		Date of	Amount claimed	Amount of claim admitted	Nature of claim		removed? (Yes/No) co		Amount covered by guarantee		covered by total amo		al amount daims	claim	mutual dues, that may be set off		rejected	claim under verification	any
1	- 1	SB scaffolding(India) Pvt ltd	21.07.2023	653507	653507	advance given but material not supplied+in	0	No	1	NIL	0.7		Nil		Nil	Nil	Nil			
2	.]	RM Steel interlinks	22.07.2023	29519699	29519699	material supplied+int	0	No		NIL	31.	57	Nil		Nil	Nil	Nil			
3	Ī	Utkarsh Steel	15.07.2023	5557542	5557542	supply of steel	0	No		NIL	5.9	4	Nil		Nil	Nil	Nil	Nil		
4	.]	Pentax Ferro	22.07.2023	1543556	1343556	material supplied+int	0	No		NIL	1.4	4	Nil		Nil	Nil	Nil			

Name of the corporate debtor: Atharva Metals Private Limited ; Date of commencement of liquidation:.12.06.2023(Received on 22.06.2023) ; List of stakeholders as on:...22.08.2023

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl.	I	Category of	Details o			D	etails of claim	admitted			Amount of		Amount of	Amount of	Remarks,
No	stakeholder	stakeholders (received						1			of any	claim	claim under	if any
.		preference	Date of	Amount	Amount of	Nature of	Amount	Whether lien	Amount	% share in	claim	mutual	rejected	verification	
		shareholders /	receipt	claimed	claim	claim	covered by	/ attachment	covered by	total		dues,			
		equity			admitte d		lien or	removed?	guarantee	amount of		that may			
		shareholders /					attachment	(Yes/No)		claims		be set off			
		partners					pending			admitted					
		/ others)					disposal								
	nil														